

(b) The monthly rates are detailed below :—

Course	Day	
	Hostellers	scholars
	Rs.	Rs.
Intermediate/BA ¹	40	27
M.A./M. Com./M.Sc.	50	35
Diploma courses in Engineering/Technology	65	50
Degree courses in Engineering/Technology/Medicine	75	60

Apart from these maintenance charges, the students are also paid all non-refundable compulsory fees like tuition, examination, games, etc., expenses on approved study tours and thesis typing/printing charges.

L. I. C.

1390. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under Government's consideration to split the L. I. C. into zonal units; and

(b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Committee on Public Undertakings in the 50th Recommendation of its Fourth Report, recommended that the present zones of the Corporation may be constituted into completely independent Corporations. This recommendation is under examination of the Government.

डा० भगवानदास स्मारक ट्रस्ट

1391. श्री राजनारायण : क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या डा० भगवानदास स्मारक ट्रस्ट, 2 एफ, लाजपत नगर, नई दिल्ली में कोई आंखों का अस्पताल चलता है ;

(ख) डा० भगवानदास स्मारक ट्रस्ट को 1958-59 से अब तक प्रति वर्ष कितना अनुदान दिया गया है ;

(ग) क्या कभी स्वास्थ्य मंत्रालय द्वारा उक्त ट्रस्ट के हिसाब की जांच करायी गई है ;

(घ) क्या यह सच है कि भ्रष्टाचार उन्मूलन समिति ने उक्त ट्रस्ट में व्याप्त भ्रष्टाचार की शिकायत की है; और

(ङ) यदि हां, तो इस विषय में क्या कार्यवाही की गई है ?

†[EYE HOSPITAL AT DR. BHAGWANDAS MEMORIAL TRUST

1391. SHRI RAJNARAIN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether an eye hospital is functioning at Dr. Bhagwandas Memorial Trust, 2F, Lajpat Nagar, New Delhi;

(b) what is the year-wise amount of grants given so far to Dr. Bhagwandas Memorial Trust since 1958-59;

(c) whether the accounts of the above Trust have ever been got audited by the Ministry of Health;

(d) whether it is a fact that the Anti-corruption Committee have made complaints about the corruption prevalent in the said Trust; and

(e) if so, what action has been taken in the matter?]

स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्रालय में उपमंत्री (श्री बी० एस० मूर्ति) :

(क) जी हां

(ख) 1962-63	50,000 रुपये
1963-64	12,000 रुपये
1964-65	1,000 रुपये

(ग) जी हां। 1954-55 से 1956-57 तक का हिसाब।

†[] English translation.

(घ) भ्रष्टाचार उन्मूलन समिति, लाजपत नगर, नई दिल्ली से एक शिकायत प्राप्त हुई है।

(ङ) दिल्ली पुलिस इस मामले में कार्यवाही कर रही है। जब तक उनकी रिपोर्ट नहीं मिलती तब तक इस ट्रस्ट को आगे कोई अनुदान देने का विचार नहीं है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b)

	Rs.
1962-63 . . .	50,000
1963-64 . . .	12,000
1964-65 . . .	1,000

(c) Yes, for the years 1954-55 to 1956-57.

(d) A complaint has been received from the Bhrashtachar Unmulan Samiti, Lajpatnagar, New Delhi.

(e) The Delhi Police is seized of the matter. Pending their report, it is not proposed to give any further grant to this Trust.]

अखिल भारत नेत्र सुधार संघ

1392. श्री राजनारायण : क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अखिल भारत नेत्र सुधार संघ 2 एफ लाजपत नगर को एक नेत्र अस्पताल चलाने के लिए कोई भूमि दी गई थी ;

(ख) क्या उक्त संघ को नेत्र अस्पताल चलाने के लिए कोई अनुदान भी दिये गये थे ; और

(ग) क्या उक्त भूमि तथा अनुदान के धन से खरीदा गया साज-सामान और बनवाया गया भवन अभी भी उक्त संघ के अधिकार में है ?

†[AKHIL BHARAT NETRA-SUDHAR SANGH

1392. SHRI RAJNARAIN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Akhil Bharat Netra-Sudhar Sangh 2 F., Lajpat Nagar, was allotted land for running an eye-hospital;

(b) whether any grants were also given to the said Sangh for running as eye-hospital; and

(c) whether the land in question and the equipments purchased and building constructed from the funds of grants are still in possession of the said Sangh?]

स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्रालय में उपमन्त्री (श्री बी० एस० मूर्ति) : (क) से (ग) जी हाँ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) Yes.]

FINANCIAL BURDEN ON CENTRAL GOVERNMENT

1393. SARDAR RAM SINGH : Will the Minister of FINANCE be pleased to state :

(a) What would be the total financial burden on Government if all the suggestions as reported by the Joint Committee of Parliament on the Salaries and Allowances and amenities of the Members of Parliament are accepted by Government; and

(b) what would be the total financial burden on Government if the dearness allowance given to the Central Government employees is enhanced to the extent that there is full neutralisation against the recent rise in prices?